GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:2910 ANSWERED ON:12.12.2011 EXPORT AND IMPORT OF RAW MATERIAL Ganpatrao Shri Jadhav Prataprao;Pandey Saroj;Patel Shri Kishanbhai Vestabhai;Singh Shri Ijyaraj

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the supply of raw materials for some industries in the country is being met through imports;

(b) if so, the names of such raw materials and minerals alongwith the quantum and value of exports/imports made during each of the last three years;

(c) the efforts made by the Government to ensure adequate supply of said raw materials and minerals to the domestic industries; and

(d) the details of the outcome of the said efforts made by the Government?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (d) Imports take place in the country if either the country is short of it or because domestic prices are higher. In addition domestic industries can import raw materials, intermediates and components under the Advance Authorisation Scheme on a duty free basis for production of items for exports. Most raw materials are permitted to be imported freely. The details of commodities including raw material, imported and exported are available in the DGCI&S publication in CD form namely 'Monthly Statistics of Foreign Trade of India' Volume-I (Exports) and Volume II (Imports), which is regularly sent to Parliament library by DGCI&S.